

ITEM NO.20

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S)(CIVIL) NO(S). 889/2025

XXXX

Petitioner(s)

VERSUS

INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR & ORS. Respondent(s)

FOR ADMISSION

IA No. 234476/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 26-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Vipin Nair, AOR

Mr. Aditya Narendranath, Adv.

Mr. M.b.ramy, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the respondents, returnable on

10.10.2025.

In addition, Dasti service is permitted.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)